

(b) HIL have taken the following steps to revive and modernise its units:

(1) Improving productivity by optimising raw material efficiency and energy consumption and by motivating the human resources of the company.

(2) By increasing the agro-chemicals sales, by full capacity utilisation, of Endosulfan plant, activating both the streams and by doubling the production of Hildan as well as accepted products in the market.

(3) By improving the product mix of the company, particularly by converting one of the two streams of Butachlor plant to manufacture products such as Phosphamidon and Carboxin

Rehabilitation of small scale industries

4492. SHRI BOLLA BULLI RAMAIAH: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have finalised any new package to rehabilitate sick small industrial units; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) and (b). A committee to review the arrangements for meeting the working capital requirements of small scale industry and for the rehabilitation of small scale industries and to examine any other issue relating to small scale industries has been appointed vide RBI memorandum dated 9.12.91. The committee is expected to submit the report by 30.6.1992.

[*Translation*]

Allotment of Flats under Fifth SFS

4493. SHRI ANAND RATNA MAURYA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of allotments cancelled and re-allotments made under the Fifth Self-financing Scheme of the Delhi Development Authority during the last two years;

(b) the number of cases wherein no re-allotment was made despite the irregularities having been detected; and

(c) the steps being taken to re-allot the residence by sympathetically disposing of such cases?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (c). 12 allotments were cancelled due to non-payment/non-submission of documents by the allottees under the terms and conditions of allotment and four reallotments have been made under the Fifth Self Financing Scheme during the last two years. 8 cases are under process.

Small Scale Industries

4494. SHRI RAJVEERA SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether the investment limit on permanent assets in plants and machinery of the Small Scale Industries has been increased under the Import-Export Policy during the year 1991; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) Yes, Sir.

(b) Necessary amendments have been effected vide public Notice No. 167-ITC (PN)/90-93 dated 26.6.91, issued by Ministry of Commerce.

Investment in Public Sector Undertakings

4495. SHRI RAJENDRA AGNIHOTRI: Will the PRIME MINISTER be pleased to state:

(a) the number of public sector undertakings in each state;

(b) the investment made in each public sector undertaking and the total loss suffered by these undertakings till date;

(c) whether the Government have formu-